

In The Central Administrative Tribunal  
ALLAHABAD BENCH

:: ORDER · SHEET ::

Application No.... .... 1228/93.. .... .... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p>6.7.2000</p> <p>Hon' Mr. Justice R.R.K. Trivedi, V.S.</p> <p>Hon' Mr. M.P. Singh, A.M.</p> <p>Sri R.K. Nigam learned counsel for the applicant states that this application may be dismissed as not pressed. The application is accordingly dismissed as not pressed.</p> <p><i>AM</i> A.M.</p> <p><i>V.C.</i> V.C.</p> <p>/n.s./</p>